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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 2946/2014

UNION OF INDIA .....Petitioner

Through: Ms. Nidhi Raman, CGSC with Mr.

Zubin Singh and, Advocate.

versus

GOVERNMENT OF NCT OF DELHI & ORS. .....Respondents

Through: Mr. Arnav Kumar, CGSC with Mr.

Chetanya Kapoor and Mr. Tejas

Kothari, Advocates for UOI.

## **CORAM:**

## HON'BLE MS. JUSTICE TARA VITASTA GANJU

## <u>ORDER</u>

**%** 

12.12.2024

- 1. At the request of parties, this matter be not shown in the category of "Final Hearing" in the cause list.
- 2. List on 17.03.2025.

TARA VITASTA GANJU, J

**DECEMBER 12, 2024/PU** 

Click here to check corrigendum, if any